

Dated: 18.9.1999 (12)

Note for the applicant:
Shri V-S. Manikar, Counsel for
the respondents

In view of the earlier
order dated 5.8.1999, the OA
is dismissed for non-prosecution.

(B)

^{Pl-8712}
(S.L. Jain)
M(T)

^{Pl-8712}
(D.S. Bawejia)
M(A)

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Order/Judgement despatched
to Applicant/Respondent (s)
on 30/9/99

by
5/10